

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT  
KARKARDOOMA COURTS, DELHI

**ORDER**

The following posting/transfer is hereby made with immediate effect, as under :-

Sl. No.	Name & Employee Code of the Official	From	To
1.	Sh. Pradeep Kumar EC: 92795388	Assistant Ahlmad posted in the Court of Ms. Deepali Srivastava, MM (NI Act) Digital court, East District, Karkardooma Courts, Delhi.	J.A posted in the Judicial Branch, East District, Karkardooma Courts, Delhi.
2.	Ms. Meena Shukla EC No. 63937050	J.A Posted in VWDC, Karkardooma Courts, Delhi.	Assistant Ahlmad posted in the Court of Ms. Deepali Srivastava, MM (NI Act) Digital court, East District, Karkardooma Courts, Delhi.

Note:- Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official is liable for suitable disciplinary action.


  
(Ramesh Kumar -1) 7/1/23  
Principal District & Sessions Judge: East District  
Karkardooma Courts, Delhi.

No. 193-204 /Admn.(East)/KRD/Delhi

Dated : 07/01/2023

Copy forwarded for information and necessary action to:

1. The District and Sessions Judge(HQ), Tis Hazari Courts, Delhi.
2. The DDO, East District, Karkardooma Courts, Delhi.
3. The Officer Concerned.
4. The Administrative Officer (Judl.)/In-charge, Admn. I, II, & III, Tis Hazari Courts, Delhi.
5. The Dealing Assistant, Layers System, Tis Hazari Courts, Delhi.
6. The Dealing Assistant, CR, Admn.I, Tis Hazari Courts, Delhi.
7. The Officials concerned.
8. The Dealing Assistant, Leave Section, Karkardooma Courts, Delhi.
9. Ld. Web-Site Committee, Karkardooma/Tis Hazari Courts, Delhi.
10. For uploading on LAYERS.
11. PS to Ld. District & Sessions Judge, East District, Karkardooma Courts, Delhi.
12. The concerned file.

  
Principal District & Sessions Judge: ~~East District~~  
Karkardooma Courts, Delhi. 7/1/23

Website  
Committee